

Information note to the Press (Press Release No. 35 /2019)

For Immediate release


Telecom Regulatory Authority of India

**Extension of time to receive comments on draft Telecommunication
(Broadcasting and Cable) Services Register of Interconnection Agreements
Regulations, 2019**

New Delhi, 7 May 2019 - The Telecom Regulatory Authority of India (TRAI) had issued draft Telecommunication (Broadcasting and Cable) Services Register of Interconnection Agreements Regulations, 2019. The last date for receiving written comments from the stakeholders was fixed as 6th May, 2019.

2. The stakeholders have sought extension of time for sending their comments on the draft Telecommunication (Broadcasting and Cable) Services Register of Interconnection Agreements Regulations, 2019. In view of this, it has been decided to extend the last date for submission of written comments upto 13th May, 2019. Counter comments may also be submitted by 20th May 2019. No further requests for extension would be considered.

3. The comments and counter comments may be sent, preferably in electronic form, to Sh. Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on the e-mail:- advbcs-2@trai.gov.in or sapna.sharma@trai.gov.in. For any clarification/information, Sh. Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11- 23237922, Fax: +91-11-23220442.


(S.K. Gupta)
7/5/2019
Secretary, TRAI